

ITEM NO.6

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 16634/2025

SHRI GURU RAM RAI UNIVERSITY & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

FOR ADMISSION

IA No. 162833/2025 - CONDONATION OF DELAY IN REFILEING/ CURING THE DEFECTS

Date : 29-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) :

Mr. Gaurav Agrawal, Sr. Adv.  
Mr. Manan Verma, AOR  
Mr. Sumit Kumar, Adv.  
Mr. Shubham Arora, Adv.

For Respondent(s) :

UPON hearing the counsel, the Court made the following  
O R D E R

1. Delay condoned.
2. Issue notice.
3. In addition to the usual mode, liberty is granted to the petitioner(s) to serve notice through the Central Agency/Standing Counsel for the respondent(s).
4. Tag with W.P.(C) No.682/2022.

(NARENDRA PRASAD)  
DEPUTY REGISTRAR

(ANJU KAPOOR)  
ASSISTANT REGISTRAR